

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-07/1999/620/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 25th January, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 224 dtd. 18th January, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.01.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 20.01.2024 till the morning of 24.01.2024**, has been granted. Further, the Additional District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Assistant Sessions Judge, Udalguri, in his absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the in-charge Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-07/1999/621/A, dated 25.01.2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)